

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU
(Chief Justice's Secretariat)

Subject: Promotion of Graduate Process Servers to the post of Junior Assistants under promotion quota in Subordinate Judiciary of Jammu division.

ORDER

No. 1393

Dated: 10-02-2020

Sanction is hereby accorded to the promotion of following Graduate Process Servers of **Jammu division** temporarily to the posts of Junior Assistants under promotion quota in the Pay Lev1-4 (25500-81100):

S. No.	Name of the Official/S/Shri	Present place of posting
1.	Rakesh Kumar	Munsiff Court, Thathri
2.	Smt. Mukhtir Bibi	Munsiff Court, Reasi
3.	Shahan Ahmad	Pr. District & Sessions Court, Jammu
4.	Karleep Singh	Pr. District & Sessions Court, Ramban
5.	Mohd. Aslam	Pr. District & Sessions Court, Kathua
6.	Waseem Rafiq	Pr. District & Sessions Court, Kishtwar
7.	Mohd Faraz	Pr. District & Sessions Court, Poonch
8.	Mohd. Altaf	Pr. District & Sessions Court, Reasi

Note:-

- (a) Promotion of Shri Mohd. Altaf shall have the effect from 24.02.2020.
(b) The posting orders of the promotees shall be issued separately.

(By Order)

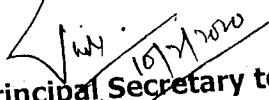
Sd/
(Jawad Ahmed)
Principal Secretary to
Hon'ble the Chief Justice

No. 1034-1044/PSy

Dated 10-02-2020

Copy to the:

1. Registrar General, High Court of J&K, Jammu.
2. Registrar Vigilance, High Court of J&K, Jammu.
3. Registrar Rules, High Court of J&K, Jammu.
- 4-9. Pr. District & Sessions Judge, Jammu/Kathua/Bhaderwah/Ramban/Reasi/Kishtwar
....for information.
10. Order File.
11. Incharge NIC, High Court of J&K, Jammu for uploading the aforesaid Order in
the High Court website.


**Principal Secretary to
Hon'ble the Chief Justice**